

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3639  
ANSWERED ON:19.03.2013  
UTILISATION OF DROUGHT RELIEF FUND  
Mahendrasinh Shri Chauhan

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government has evaluated the utilization of drought relief fund allocated to various States; and  
(b) if so, the details thereof along with the outcome thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): State Governments can initiate appropriate relief measures in the wake of loss/damage to crops due to natural calamities including drought from funds readily available under State Disaster Response Fund (SDRF) which consists of contributions from the Centre and State in the ratio of 75:25 in case of General category States & 90:10 ratio in case of Special Category States.

Additional financial assistance, over and above SDRF, is provided from National Disaster Response Fund (NDRF), upon receipt of detailed memorandum from the State Government following which Inter Ministerial Central Team (IMCT) is deputed for assessing the situation and recommending central assistance as per established procedure and extant norms.

State Governments have the responsibility to ensure that money drawn from the SDRF account is actually utilized for the purposes for which SDRF is set up based on norms & items of expenditure as approved by the Government of India. State Accountant General is required to monitor the expenditure from SDRF. Comptroller and Auditor General of India (C&AG) conducts audit of SDRF accounts.